

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A.NO.2117/94

(16)

New Delhi, this the 11th day of October, 1995

Hon'ble Shri N.V. Krishnan, Acting Chairman

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Dr. D.P. Pandey,
Sr. D.M.O.
Northern Railway,
Central Railway Hospital,
Connaught Place,
New Delhi.
2. Dr. Sushum Sharma,
Sr.D.M.O.
Northern Railway,
Central Hospital,
New Delhi.

... Applicants.

By Advocate: None for applicant though
called twice

Vs.

1. Union of India
through Secretary
Railway Board, Rail Bhavan,
New Delhi.
2. Dr. V.V. Ramana Rao,
Sr.D.M.O.
South Eastern Railway,
Maripalem, Vishakhapatnam.
3. Dr. S.B.S.K. Gangadhar Rao,
Medical Superintendent Incharge,
South Central Railway

... Respondents

By Advocate: Shri Surya Kant, counsel for
Private respondents
Shri R.L. Dhawan for official respondents

ORDER (ORAL)

Hon'ble Shri N.V. Krishnan, Acting Chairman

The learned counsel for the applicant was
last present on 20.7.95. None was present on the

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subsequent dates. None is present for the applicant even today. The learned counsel for the respondents submits that as a matter of fact this O.A. ~~should~~ ^{as} become infructuous, as the same controversy has been decided by Supreme Court. Without entering into the merits of the case, we dismiss the O.A. in default.

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11.10.95

Lakshmi
(SMT. LAKSHMI SWAMINATHAN)
MEMBER(J)

N.V. Krishnan
(N.V. KRISHNAN)
ACTING CHAIRMAN

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